

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 890/2016

BHAIYA LAL . & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 25-10-2017 This appeal was called on for hearing today.

For Appellant(s) Ms. Sushma Verma, Adv.  
Mr. Praveen Swarup, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service of notice is complete on the respondent No.2 but no one has entered appearance on his behalf.

Issue reminder to the concerned High Court for certificate of service in respect of respondent No.1.

List again on 6.12.2017.

SANJAY PARIHAR  
Registrar

MG